## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 131/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name of the Company		Prem Kumar Agarwal & OrsVersus-U.K. Developers pvt.Ltd. & Ors		
Under Section		397/398		
SI. Name & Designation of No. Representative (IN LETTERS)		tive (IN CAPITAL	Appearing on behalf of	date
1. Surablie Boneyée, torocate for petitioner Surabli Bane 2. kuldest Hallick, Advocate for petitioner Surabli Bane 7/12				
	HAUNAK MIT VEHA SOMA	RA, Adv. 7 NI, PCS	For R1 to R6	2011/2017 H12/2017

## ORDER

Ld. Counsel for the petitioners and the respondents made a joint request that 2 weeks further time may be granted for filing written submissions. Prayer is allowed. Both the parties are directed to file their written submissions within 2 weeks with a copy in advance to the opposite parties.

List on 29/01/2018 for arguments.

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(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)